

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P.No. 698/2017
in
OA No. 3152/2014

New Delhi this the 16th day of November, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Rajesh Kumar, age 29 years,
S/o Sh. Prem Singh,
VPO-Bajana Kalan,
The-Ganaur, Sonepat,
Haryana-131102

- Applicant

(None)

Versus

1. Sh. Ashim Khurana,
Chairman,
Staff Selection Commission,
Block No.12, CGO Complex,
New Delhi-110 003

2. Shri Bilas Burde,
Regional Director (NR)
Govt. of India,
Department of Personnel and Training,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3

- Contemnors

(By Advocate: Mr. SP Tripathi for Mr. Gyanendra Singh)

O R D E R (ORAL)

Ms. Nita Chowdhury, Member (A):

Nobody appears for the applicant even in the revised call.

Counsel for the respondents informs vide their affidavit that the service for which the applicant has been found eligible on the basis of his merit result dated 15.01.2018 has resulted in sending of his dossier to the concerned department. They have also attached an additional result of the Combined Graduate

Level Examination, 2012 which contains the name of the applicant.

2. In view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices are discharged. However, if the applicant is still aggrieved, he is at liberty to avail the legal remedies, in accordance with law. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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